

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 4017
TO BE ANSWERED ON MARCH 20, 2018

PMAY HOUSES IN RAJASTHAN

No. 4017 SHRI RAHUL KASWAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of quota fixed for construction and allotment of houses in Rajasthan under Pradhan Mantri Awas Yojana (PMAY), area-wise;

(b) whether the Government proposes to increase the quota for fulfilling the housing demand for the State; and

(c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c): In pursuance of the Government's vision of "Housing for All by 2022", the Ministry of Housing and Urban Affairs is implementing the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] for providing assistance to States/Union Territories (UTs) in addressing the housing requirements of urban poor including slum dwellers who do not own pucca house anywhere in the country. No specific State/UT-wise quota has been fixed under the PMAY(U).

Contd. 2/-

Under the PMAY(U), the States/UTs frame the project proposals based on the demand for housing assessed by them and after approval of the concerned State Level Sanctioning & Monitoring Committee (SLSMC), they submit the proposals to the Ministry of Housing & Urban Affairs for central assistance. Based on the proposal submitted by the State Government of Rajasthan, a total of 51,676 houses have so far been sanctioned for Rajasthan.

In order to achieve the vision of "Housing for All by 2022", the Ministry of Housing and Urban Affairs has requested all States/UTs, including the State of Rajasthan, to saturate their demand of houses under the PMAY(U) by the year 2018-19 so that construction of all houses may progressively be completed by 2022.
